

Government of Jammu & Kashmir Civil Secretariat, Finance Department Jammu/Srinagar

Notification,
Srinagar, the <u>25th</u> September, 2019

SRO 551.-In exercise of the powers conferred by proviso to section 118 of the constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendment shall be made in the Jammu and Kashmir Financial Code Vol-II; namely:-

(1) Para 1 of Exception 5 below Rule (6) as contained in Appendix 6 of the Jammu & Kashmir Financial Code Vol-II shall be recast as under:-

"Exception 5-Jamadars and Orderlies of the Civil Secretariat only (Excluding the Jamadars and Orderlies of Head of Departments in the Civil Secretariat) shall be paid w.e.f 01.04.2019 in lieu of Summer/Winter Uniforms as may be due under existing rules as per rates given below:-

Kind of Uniform	Cost of cloth including material	Cost of Stitching
Winter Uniform (Superior Serge Cloth)	Rs. 1500	Rs. 1500
Summer Uniform (Terricot Cloth)	Rs. 900	Rs. 600

(2) Wearing of uniforms shall be necessary for all employees who receive grants for the purpose.

By order of the Government of Jammu and Kashmir.

Sd/-(Dr. A.K. Mehta), IAS Financial Commissioner, Finance Department.

Dated.- .09.2019

No;A/6(62)-I-633

Copy to:-

- 1. Advocate General J&K High Court Srinagar/Jammu.
- Principal Accountant General, J&K Srinagar/ Jammu.
- 3. Financial Commissioner with Hon'ble Governor.

- 4. All Financial Commissioners.
- 5. All Principal Secretaries to Government.
- 6. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
- 7. All Commissioner / Secretaries to Government.
- 8. Chief Vigilance Commissioner, J&K.
- 9. Divisional Commissioner Kashmir/ Jammu/Ladakh.
- 10. Registrar General, J&K High Court Srinagar/ Jammu.
- 11. Director, Anti Corruption Bureau.
- 12. Director General Accounts & Treasuries, J&K.
- 13. Director General Audit & Inspections J&K
- 14. Director General Budget, Finance department
- 15. Director Local Fund Audit & Pensions, J&K.
- 16. Director Information, J&K.
- 17. All Head of Departments / Managing Directors/ Chief Executive of State PSUs/ Autonomous Bodies.
- 18. Secretary J&K Public Service Commission.
- 19. All District Development Commissioners.
- Secretary, J&K Legislative Assembly / Legislative Council.
- 21. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu.
- 22. Director Accounts & Treasuries Kashmir /Jammu.
- 23. Principal Accountancy Training School Srinagar. 24. All Director Finance/Financial Advisors & CAOs
- 25. General Manager, Government Press for publication in Government Gazette.
- 26. Private Secretaries to Hon'ble Advisor(K)/(G)/(S)/(SK)/(F) for information of the Hon'ble Advisors.
- 27. Private Secretary to Chief Secretary.
- 28. Private Secretary to Financial Commissioner, Finance Department.
- I/c Website, FD. (www.jakfinance.nic.in).
 I/c Website, GAD. (www.jkgad.nic.in).
- Government order file (W2scs).

(S.L.Pandita), Director (Codes), Finance Department.